

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.200/KB/2013

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Chandrakala Goenka- Versuss-Parakh Realtors Pvt. Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Shauvak Mitra, Adv.
Ms. Anyaa Chatterjee, Adv.

Adv for
R1-R2


12/2/18.

1/ Mr. Ritobroto Mitra
Mr. Sidhanta Sharma
Ms. Srusti B Roy
Ms. Namrasi Ban
Mr. Ritobroto Dutta

Adv for
petitioner


12/2/18

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 is present.

It appears that the petitioner and the respondents have not complied with the direction on 19/12/2017. Both of them are directed to comply with the directions and file written submissions, if any, within 3 weeks.

List it on 16/03/2018.

Sd

(Jinan K.R.)
Member (J)